

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.222 – Cont. A 10 of 2023 in IA 177 of 2021
In
CP(IB) 482 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Elcen Machines Pvt Ltd
V/s
MAKTEL Power Ltd

.....Applicant

.....Respondent

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv. for Mr. Atul Sharma, Adv.
For the Respondent : Mr. Aadit Sanjanwala, Adv.

ORDER

Cont. A. 10 of 2023 in IA 177 of 2021

Ld. Counsel for the respondent appeared and submitted that he has instruction to appear in the matter. Ld. Counsel for the applicant has not complied the earlier order. He is directed to remain present on next date of hearing.

List for further consideration on 30.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)